

**(vii) Need to take Concrete steps to check increasing Incidents of Atrocities on Women.**

SHRIMATI BHAVNA CHIKHLIA (Junagarh) : Atrocities on Women are on the increase day by day. Tandoor murder case and the murder of a woman by her husband in Distt. Sagar, Madhya Pradesh we dumped the dead body in step dam of Lalitpur so that the crocodiles may eat it and no trace as left of the murder are glaring examples of such incidents. Often such incidents are hushed up due to political pressure. Sometimes even the police force, which is supposed to provide protection, is involved in such incidents. The need of the hour is to check incidents of molestation dowry deaths, custodial rape, trafficking of young girls. Not only legislation should be enacted providing for stringent measure but they should be enforced also strictly.

A World Women Conference is being held in Beijing in September. I urge the Government to chalk out a new policy for the protection of rights of women in India, keeping in view the spirit of the proposed Conference.

**(viii) Need to Provide Funds for the Overall Development of Sambhal (Distt. Moradabad. U.P.)**

DR. S.P. YADAV (Sambhal) : Despite proximity of Sambhal to Delhi, its development has not been of the required level. It is by and large a rural areas comprising barren and wasteland. The areas is not only bereft of rail and road transport facilities but also lacks infrastructural facilities like water, power etc. In the absence of any employment opportunities, the youth of the area are either attracted to Delhi or have taken to a life of crime.

I would, therefore, request the Union Government to provide adequate funds for the overall development and construction of roads in the Sambhal Lok Sabha Constituency.

[English]

MR. DEPUTY SPEAKER : In this case, when Dr. S.P. Yadav's name was called, the hon. Member was absent with the result that Shri Geeta Mukherjee's name was called. Subsequently, Dr. S.P. Yadav appeared in the House and took part in the Rule 377 proceedings. Through the Chair was very much compelled not to call the name of Shrimati Geeta Mukherjee, under special circumstances, I call the name of Shrimati Geeta Mukherjee to take part in the Rule 377 proceedings.

**(ix) Need to give early clearance to Project for Flood Control of Keleghai River in Midnapur District, West Bengal.**

SHRIMATI GEETA MUKHERJEE (Panskura) : Sir, Keleghai river in Panskura in Midnapur district in West Bengal is flood-prone. A project for flood control of Keleghai river has been sent to the Central Government by the Government of West Bengal. Environment clearance of the project has been obtained. But it is still awaiting clearance from Ganga Flood Control Board.

I request the hon. Minister in-charge of Water Resources to see that it is cleared by Ganga Flood Control Board without further delay.

MR. DEPUTY SPEAKER : The House stands adjourned to meet again at 2.45 p.m.

13.47 hrs.

*The Lok Sabha then adjourned for Lunch till Forty-Five minutes past Fourteen of the Clock.*

14.56 hrs.

*The Lok Sabha re-assembled after Lunch at Fifty-Six Minutes past Fourteen of the clock.*

[MR. DEPUTY-SPEAKER in the Chair]

STATUTORY RESOLUTION RE :  
DISAPPROVAL OF SICK TEXTILE  
UNDERTAKINGS (NATIONALISATION)  
AMENDMENT ORDINANCE, 1995

SICK TEXTILE UNDERTAKINGS  
(NATIONALISATION) AMENDMENT BILL;

STATUTORY RESOLUTION RE : DISAPPROVAL  
OF TEXTILE UNDERTAKINGS  
(NATIONALISATION) ORDINANCE, 1995

AND

TEXTILE UNDERTAKINGS  
(NATIONALISATION) BILL

MR. DEPUTY SPEAKER : We shall now take up Item Nos. 18 to 21 of today's agenda. The time allotted for this discussion is four hours. The time allotted to each political party is like this : Congress-one hour and 48 minutes; BJP-49 minutes; CPI (M)- 15 minutes; Janata Dal-10 minutes; CPI-6 minutes; Samata Party-6 minutes; AIADMK-5 minutes; Janata Dal (A)- 4 minutes; Telugu Desam-3 minutes; and other small political parties and groups have very small time...(Interruptions)

PROF. PREM DHUMAL (Hamirpur) : What about Arjun Singh's party's time?... (Interruptions)

MR. DEPUTY SPEAKER : Now it is up to the whips of the parties to see how many speakers they want to put up and how much time they want to take.

SHRI M.R. KADAMBUR JANARTHANAN (Tirunelveli) : It will be only in paper.

MR. DEPUTY SPEAKER : It should be in reality also